

COP No. 18 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri N Mozika, Advocate, present for the petitioner.

Smti T Yangi, Advocate, present for the  
respondents.

Learned counsel for the respondents prays for and  
is allowed four weeks' time to apprise this Court about  
the fate of SLP filed before the Apex Court against the  
order said to have been allegedly disobeyed.

List after four weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

COP No. 25 of 2013  
IN WA No. 42 of 2009

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri BK Das, Advocate, present for the  
applicant/writ petitioner.

Shri KS Kynjing, Advocate General, present for the  
respondents.

Learned counsel for the respondents prays for and is  
allowed further four weeks' time to file response to the  
alleged non compliance of the order dated 24.09.2012  
passed in WA No. 42 of 2009.

List after four weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

ITA No. 1 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SD Upadhaya, Advocate present for the  
respondents.

This is an admitted appeal.

List this appeal for final hearing on 02.12.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

ITA No. 2 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SD Upadhaya, Advocate present for the  
respondents.

This is an admitted appeal.

List this appeal for final hearing on 02.12.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

MC No. 121 of 2013  
IN WA No. 11 of 13

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter along with MC No. 135 of 2013  
after two weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

MC No. 122 of 2013  
IN WA No. 11 of 13

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter along with MC No. 135 of 2013  
after two weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

MC No. 135 of 2013  
IN WA No. 11 of 13

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri ND Chullai, Sr. GA, present for the  
applicant.

Shri HS Thangkhiew, Sr. Advocate, present for  
the respondents No. 1 and 2.

Shri S Dey, Advocate, present for respondent  
No. 4.

Learned counsel for respondents No. 1 and 2  
prays for and is allowed two weeks' time to file  
objection/counter affidavit to the affidavit filed with  
the delay of condonation application.

List after two weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

MC No. 151 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter along with WP(C)No. 117 of 2013  
on 04.11.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13



MC No. 152 of 2013  
IN WP(C)No. 118 of 13

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter along with WP(C)No. 118 of 2013  
on 04.11.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

MC No. 187 of 2012  
IN WA No. 13 of 12

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter along with WA No. 13 of 2012 on  
25.11.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

MC No. 374 of 2012  
IN WP(C)No. 262 of 12

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter along with WP(C) No. 262 of 2012  
on 25.11.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WA No. 11 of 2013  
IN WP(C)No. 230 of 11

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter along with MC No. 135 of 2013  
after two weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WA No. 13 of 2012

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri AS Siddique, Advocate, present for the appellants.

Shri R Deb Nath, CGC, present for respondents No. 1 to 4.

Shri SD Upadhaya, Advocate, present for respondent No. 5.

Learned counsel for the appellant states that talks of compromise are going on between the parties and there is likelihood of the matter being amicably settled.

In the above circumstances, it is directed that this case be listed on 25.11.2013 for orders.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WA No. 17 of 2012

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Ms SG Momin, Advocate, present for the appellant.

Shri S Dey, Advocate, present for the respondents  
No. 1 to 3.

Learned counsel for the appellant prays for and is  
allowed three days and no more time to take service of  
notices on the respondents No. 4 and 5.

Issue notices to respondents No. 4 and 5.

List after service of notices on the respondents No.  
4 and 5.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WA No. 37 of 2013  
IN WP(C)No. 213 of 13

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter before another Bench without one  
of us (PC Pant, CJ).

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WA No. 38 of 2013  
IN WP(C)No. 121 of 12

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter before another Bench without one  
of us (TNK Singh, J).

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13



WP(C) No. 117 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri P Baruah,  
counsel for the writ petitioner.

List on 04.11.2014.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WP(C) No. 118 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri P Baruah,  
counsel for the writ petitioner.

List on 04.11.2014.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WP(C)No. 262 of 12

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SD Upadhaya, Advocate, present for the writ petitioner.

Shri KS Kynjing, Advocate General, assisted by Shri ND Chullai, Sr. GA, present for the respondents No. 1 to 5.

Smti T Yangi, Advocate, present for respondent No. 6.

This is an admitted writ petition in which affidavits have already been exchanged by the parties.

List this writ petition for final hearing on 25.11.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WP(C) No. 317 of 2011

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter along with WP(C)No. 318 of 2013  
on 30.10.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13

WP(C) No. 318 of 2011

28.10.2013

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Passed over at the request of Ms QB Lamare,  
counsel for the writ petitioner.

List this matter on 30.10.2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
28.10.13